

MEDIATION AND CONCILIATION PROJECT COMMITTEE

SUPREME COURT OF INDIA

Subject : Selection of candidates on contractual assignment as Consultants for a period of one year in the office of the Mediation and Conciliation Project Committee, Supreme Court of India.

Based on the recommendations of the Selection Committee, the Hon'ble Chairman, Mediation and Conciliation Project Committee, Supreme Court of India vide order dated 18.04.2018 has been pleased to appoint the following person on contractual assignment as Consultant for a period of one year in the office of the Mediation and Conciliation Project Committee, Supreme Court of India.

1. Mr. Rahul Sachdeva S/o Mr. Jai Prakash Sachdeva



(Dharmender Rana)
Member Secretary
18.04.2018